

RBI/2014-15/326 DBR.No.BAPD.BC. 51/22.01.001/2014-15

November 28, 2014

All Domestic Scheduled Commercial Banks (excluding RRBs)

Dear Sir/Madam

Branch Authorisation Policy - Information to be submitted by Banks along with Annual Branch Expansion Plan (ABEP)

Please refer to our <u>circulars DBOD.No.BAPD.BC.54/22.01.001/2013-14 dated</u> <u>September 19, 2013</u>, and <u>DBOD.No.BAPD.BC.60/22.01.001/2013-14 dated October</u> <u>21, 2013</u> regarding relaxations in Branch Authorisation Policy. Accordingly, <u>circular</u> <u>DBOD.No.BAPD.BC.82/22.01.001/2012-13 dated March 4, 2013</u> on the above subject, advising banks to furnish information in the Annexure attached therewith along with their ABEPs may be treated as withdrawn.

Yours faithfully,

(Lily Vadera) Chief General Manager

> बैंकिंग विनियमन विभाग, केंद्रीय कार्यालय, 12वीं और 13वीं मंज़िल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, मुंबई 400001 टेलीफोन /Tel No: 22661602, 22601000 फैक्स/Fax No: 022-2270 5670, 2260 5671, 5691 2270, 2260 5692 Department of Banking Regulation, Central Office, 12th & 13th Floor, Central Office Bhavan, Shahid Bhagat Singh Marg, Mumbai - 400001 Tel No: 22661602, 22601000 Fax No: 022-2270 5670, 2260 5671, 5691 2270, 2260 5692

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